

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 255 of 2013

Dated : 10th November, 2014

**Present:- Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surender Kumar, Judicial Member**

In the matter of :

Delhi Transco Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

**Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kumar Sharma for R-1
Mr. Alok Shankar for TPDDL**

ORDER

At the request of learned counsel for the Appellant, the matter is posted on **10th December, 2014** for hearing.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**

Jps/Vg